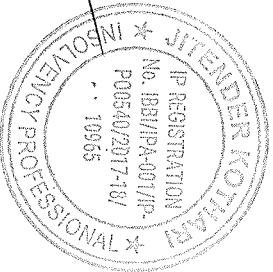


Name of the corporate debtor: ND S Art World Private Limited; Date of commencement of CIRP: 25/07/2023; List of creditors as on: 02/01/2024
List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?					
1	Commissioner of CGST & CEX, Raigad Commissionerate	Government Of Maharashtra	28/09/2023	182,548,868	180,155,065	Operational Creditor	NIL	NA	NIL	NIL	2,393,803	Note 4
2	Deputy Commissioner of Income Tax	Government Of Maharashtra	18/10/2023	8,674,040	8,674,040	Operational Creditor	NIL	NA	NIL	NIL	NIL	Note 4
3	Group Grampanchayat Chowk	Government Of Maharashtra	20/10/2023	3,024,428	3,024,428	Operational Creditor	NIL	NA	NIL	NIL	NIL	Note 4
				194,247,336	191,853,533					NIL	2,393,803	

Note 4: Claims have been provisionally admitted based on proof and document/information submitted by Operational Creditors, same could not be verified from the books of accounts of the corporate debtor, due to non-availability of the financial statements and other relevant information. Therefore, the Claim amount and constitution of CoC may undergo change subject to completion of its verification.



Jitender Kohhari

Resolution Professional of

ND S Art World Private Limited (under CIRP)

Acting as Resolution Professional u/s 16(5) of the IBC, 2016

IP Regn. No. 1881/IPA-001/IP-P00540/2017-18/10965

AFA No. AA/1/10965/02/040924/105985 Valid upto 04/09/2024